

**Central Administrative Tribunal
Principal Bench
New Delhi**

**OA No.312/2016
MA No.516/2017
MA No.3511/2017**

New Delhi, this the 12th day of December, 2017

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Shri D.K.Solanki
Age-49 years
S/o Late Shri Narayan Singh
R/o 6571, Nabi Karim
Pharganj, Delhi – 110 055. Applicant

(By Advocate:Shri Rajesh Kumar for Shri Sachin Chauhan)

Versus

1. Govt. of NCTD through
The Chief Secretary
Govt. of NCTD
A-Wing, 5th Floor
Delhi Secretariat
New Delhi – 110 113.
2. The Principal Secretary
Health & Family Welfare
Govt. of NCT of Delhi
9th Level, A-Wing
Delhi Secretariat
New Delhi – 110 002.
3. Dr. N.C.Joshi Memorial Hospital
Through the Medical Superintendent
Govt. of NCTD
Dr. N.C.Joshi Memorial Hospital
Karol Bagh, New Delhi – 110 005.
4. Head of Office
O/o the Medical Superintendent
Dr. N.C. Joshi Memorial Hospital
Govt. of NCTD
Karol Bagh, New Delhi – 110 005.

5. The Secretary-cum-Commissioner
Govt. of NCTD
Transport Department
Vigilance Branch
5/9, Under Hill Road
Delhi – 54. Respondents.

(By Advocate:Ms. Neetu Mishra for Ms. Rashmi Chopra)

ORDER (ORAL)

Hon'ble Mr. Raj Vir Sharma, Member (J)

Learned proxy counsel for the applicant submitted that the relief claimed in the OA has been granted by the respondents, therefore, this OA has now become infructuous. Accordingly, the OA is dismissed as infructuous.

MAs, if any pending, are also disposed of.

(Praveen Mahajan)
Member (A)

'uma'

(Raj Vir Sharma)
Member (J)